

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4884
ANSWERED ON FRIDAY, THE 16th DECEMBER, 2016
AGRAHAYANA 25, 1938 (SAKA)**

ANNUAL FILING

QUESTION

4884. SHRI S. RAJENDRAN:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Government has extended the deadline for corporates to submit their annual filings and if so, the details thereof and the reasons therefor;
- (b) whether the corporates have requested for extension due to the latest introduction of Extensible Business Reporting Language (XBRL) taxonomy issues; and
- (c) if so, the difficulties being faced by the corporates in XBRL taxonomy and the remedial measures taken thereof?

ANSWER

THE MINISTER OF STATE

(SHRI ARJUN RAM MEGHWAL)

IN THE MINISTRY OF CORPORATE AFFAIRS

(श्री अर्जुन राम मेघवाल)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(a) to (c):- The Ministry had extended the last date of financial statement and annual return vide circular no. 08/2016 and 12/2016 upto 29.10.2016 and 29.11.2016 respectively keeping in view the representations received from stakeholders to allow more time for filing the above mentioned returns/statement on account of extension of income tax return due date, revision of XBRL taxonomy to include changes on account of amendments in Corporate Social Responsibility (CSR) and Companies Auditor's Report Order (CARO) related reporting requirements. Further, this Ministry had vide circular no. 14/2016 extended the last date for annual filing of returns for the State of Jammu & Kashmir upto 31.12.2016 on the request of stakeholders.
